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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.419/BB/2018	For admission	Sec 252(3)	M/s Bharath Thakur's Fresh Fram Pvt Ltd	Kala Agarwal PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	CA NIDHI TATIA 9845792697		

PETITIONER/s :
CA NIDHI TATIA
98457 92697



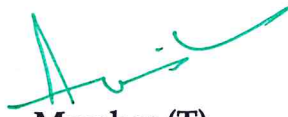
RESPONDENT/s :

ORDER

Heard Ms. Nidha Tatia, PCA for the Petitioner.

Registry is directed to prepare notice. PCA for the Petitioner to collect the notice, serve on ROC and file proof of service.

Post the case on 07.08.2018.


Member (T)


Member (J)